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B. Baral Vrs. UOI

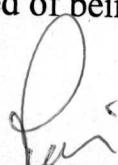
Admission Sl. No. 10
O.A. No. 260/00135 of 2016
Order dated: 16.03.2016

CORAM
HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)
HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

.....
Heard Mr. S.Patnaik, Ld. Counsel for the applicant, and
Mr. S.K.Patra, Ld. ACGSC appearing for the Union of India, on whom
a copy of this O.A. has already been served.

After hearing in extenso, Mr. Patnaik, Ld. Counsel for the
applicant, wants to withdraw this O.A. to file appeal before the
appropriate authority.

In view of the above submission of Mr. Patnaik, this O.A.
is disposed of being withdrawn.


MEMBER(Admn.)


MEMBER(Judl.)

RK